

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **27.11.2024** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 427/2024 For Condone Delay IA No. 1168/2024 For Stay IA No. 1169/2024	Telangana State Industrial Infrastructure Corporation Vs Aster Pvt. Ltd.	Mr. Mohith Reddy	
2.	Comp App (AT) (CH) (Ins) No. 428/2024 For Stay IA No. 1172/2024	B. Parvathiah Erst. Director of Vivin Drugs & Pharmaceuticals Pvt. Ltd. Vs Chillale Rajesh, IRP of Vivin Drugs & Pharmaceuticals Pvt. Ltd. & Anr.	Mr. AK Mysamy	
3.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024 Delay in representation IA No. 1164/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 19 Ors.	Mr. Yogesh Jagia	
4.	Comp App (AT) (CH) No. 79/2024 For Condone Delay IA No. 1160/2024	Koneru Gandhi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors.	Mr. Y Suryanarayana	

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	9805117/00205/2022	Sulfikar Ali Vs IDBI Bank		

6.	9805117/00006/2022	Dr. C.Bharath Chandran Vs Sabine Hospital & Research Centre Pvt Ltd. & Ors.		
7.	9805130/00071/2022	Southern Power Distribution Company of Telangana Limited Vs Mahalskhmi Profiles Pvt. Ltd. & Anr.		
8.	9805118/00421/2022	Sunitha Venkatesh Vs Oragadam City Developers Pvt Ltd.		
9.	9805117/00979/2022	Peter K Joseph Vs Goodness Media Pvt. Ltd. & Ors.		
10.	9805117/00958/2022	Abdul Rahman Sofia Sherine Vs Muhammed Abdul Jabbar Arackal & Ors.		
11.	9805118/01028/2022	Kamal Babbar Vs V Nagarajan		
12.	9805111/00626/2022	Coöperatieve Rabobank U.A. Vs Coffee Day Global Limited.		
13.	9805118/00784/2022	Medical Holdings Ltd Vs Photon Infotech Private Limited & Ors.		
14.	9805118/00348/2022	Bhilwara Green Energy Limited Vs Regen Powertech Pvt. Ltd. & Anr.		

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	IA No. 921 & 1135/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2

16.	IA No. 1117 & 1118/2024 (For Directions) in Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144 & 1145/2024 For Substitution IA No. 1093/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.  <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
17.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.  <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
18.	IA No.1136/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024 For Condone Delay IA No. 1001/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani- R2

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) No. 47/2024 To dispense with IA No. 783/2024 For Stay IA No. 784/2024	Dr. Sunny Davis Ayyala Vs Mr. Mudumala Issac Abhilash & 8 Ors.	Mr. Aditya Reddy	
20.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erst Managing Director, Super Agri Seeds Pvt. Ltd. Vs Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Pranava Charan- R2
21.	Comp App (AT) (CH) (Ins) No. 153/2024 For Stay IA No. 406/2024 For Exemption IA No.407/2024	Lanco Infratech Employees Welfare Association Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd	Mr. Mayank Pandey	Ms. Anuradha Bisani, Liquidator
22.	Comp App (AT) (CH) (Ins) No. 25/2021 To Dispense with IA No.59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra

23.	IA No. 593/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 209/2021 For Stay IA No. 419/2021	Ganapathi Reddy & Anr. Vs Mr. Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors.  <b>WITH</b>	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2
24.	IA No. 592 & 594/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 210/2021 For Stay IA No. 420/2021	Sree Balaji Transport & 17 Ors. Vs Mr Bhrugesh Ramachandra Amin, RP, Panyam Cements and Minerals Industries Limited & 2 Ors.  <b>WITH</b>	Mr. P Ulaganathan	Mr. Pranava Charan R1 Mr. R Sivaraman-R2 Mr. Gautham Venkata Narayanan (For Impleadment)
25.	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	The Assistant Commissioner of Central Tax, Kurnool CGST Division Vs Bhrugesh Rameshchandra Amin, RP & 2 Ors.	Mr. P Raj Kumar Jhabakh	Mr. Pranava Charan R1 Mr. R. Sivaraman R2 & R3
26.	Comp App (AT) (CH) (Ins) No. 196/2022 For Exemption IA No. 445/2022	Rajendra Prasad Tak IRP of Corporate Debtor Vs Girdhari Lal Sharma RP of Noble Ispat & Energies Ltd. & 2 Ors.  <b>WITH</b>	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh-R2
27.	Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022	Rajendra Prasad Tak, IRP of Corporate Debtor Vs Girdhari Lal Sharma, RP of Noble Ispat & Energies Ltd. & 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh R2
28.	IA No. 25 & 26/2024 (For Additional docs.) in Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
29.	IA No. 27/2024 (For Additional docs.) in Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
30.	IA No. 28/2024 (For Additional docs.) in Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7

31.	IA No. 29/2024 (For Additional docs.) in Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
32.	IA No. 30/2024 (For Additional docs.) in Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
33.	IA No. 31/2024 (For Additional docs.) in Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
34.	IA No. 32/2024 (For Additional docs.) in Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
35.	IA No. 33/2024 (For Additional docs.) in Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors	Mr. Vinay Babu Gade, PCS	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
36.	IA No. 1418/2023 (For Condone Delay) In Comp App (AT) (CH) No. 115/2023 For Stay IA No. 1419/2023	Hira Multi Construction Ventures Pvt. Ltd. Vs Mohammed Imtiyazuddin & 26 Ors	Mr. Vinay Babu Gade, PCS	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. Venkata Rami Reddy- R5 R18-R22 Mr. Ch. Veeranjaneyulu, CS R8 Mr. Naresh Kumar Sangam- R13-R15
37.	IA No.1034/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023	Attluru Sreenivasulu Reddy Vs AS Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Sriram Venkatavaradan R1 Mr. Manjeet Bucha IRP/R2

38.	IA No. 961, 1287/2023 & 1069/2024 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor Trichy Thanjavur Expressways Limited Vs IDBI Bank Limited & Anr	Mr. HK Chaturvedi	M/s. Shivakumar and Suresh- R1
39.	IA No.1396/2023 (Delay in representation) in Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No.1397/2023 For Stay IA No.1395/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors	Mr. Sai Srujan Tayi	Mr.S Sathiyarayanan R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) (Ins) No. 430/2023	Winntus Formworks Pvt. Ltd. Vs Aishwarya Business Corporation Pvt. Ltd.	Mr. Gursat Singh	Mr. John T Sebastian
41.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors. <b>WITH</b>	Mr. Abhishek Jenasenan	Mr.T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan- R3
42.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	Mr. SK Harinarayanan	Mr.T Ravichandran- R1 Mr.T Sundar Rajan R2 Mr.K Surendar- R3
43.	Comp App (AT) (CH) No. 20/2024 For Stay IA No.351/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S. <b>WITH</b>	Ms. Vandana Raheja	Ms. Lily Francis

44.	Comp App (AT) (CH) No. 21/2024 For Stay IA No.352/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	Ms. Lily Francis
45.	Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. <b>WITH</b>	Mr. HK Chaturvedi	Mr. CS Chauhan R1
46.	Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor,Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors.	Mr. HK Chaturvedi	Mr. CS Chauhan R1
47.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd. (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr. Y Suryanaryana For Caveator

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	Comp App (AT) (CH) No.46/2021 To dispense with IA No. 551/2021	Espin Infosystem Private Ltd Vs The Registrar of Companies & Anr.	Mr. P Thangaraj	Mr. Raj Kumar Jhabakh- R2
49.	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. <b>WITH</b>	Mr. K Gaurav Kumar, PCS	Mr.Ramasubramai am Raja- R1 Mr. J Manivannan R2
50.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs Amit Chandrakant Vaishnav & Anr. <b>WITH</b>	Mr. AS Arvind	Mr. K Gaurav Kumar, PCS- R1 Mr.Ramasubramania m R2

51.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr	Mr. Ramasubramani am Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS R2
52.	Comp App (AT) (CH) (Ins) No.12/2022	Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd.	Mr. R Saravana Kumar	Mr. Thirumavalavan
53.	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited <b>WITH</b>	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
54.	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	Mr. Y Suryanarayana
55.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Babu George Vs The Kerala State Cooperative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
56.	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No 682/2022	Naseer Ahmed Vs State Bank of India <b>WITH</b>	Mr. G Sridhar	Mr. B Chandrasekaran
57.	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr. B Chandrasekaran
58.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors	Ms. Azra Rehman	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
59.	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt. Ltd. Vs Valdel Engineers and Constructors Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. Arjun K Perikal
60.	Comp App (AT) (CH) (Ins) No. 289/2023 To Adv. Hg. IA No. 881/2023 For Stay IA No. 880/2023	MM Jose & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt. Ltd	Mr. B Ramana Kuma	Mr. Sankar P Panicker
61.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt. Ltd.	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan



## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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